

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 181 of 2013

Dated : 17th February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Raghu Rama Renewable Energy Ltd. ... Appellant(s)

Versus

**Tamil Nadu Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. R. Srivivasa Murthy
Mr. Shruti Iyer

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1.

ORDER

Learned counsel for the appellant submits that he is filing written submissions today itself in the Registry. He is permitted to do so after serving copy on the other side.

Learned counsel for the respondent no.1 seeks some time to file the written submissions. He is directed to file the same by 24th February, 2014 after serving copy on the other side.

Judgment is reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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